

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/47(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	SHYAM SUNDAR CHAKRABORTY VS SRIGURU DEVCON PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT SECTION 56

Appearance VC and Physical (Hybrid) Mode

Mr. Aritra Basu, Adv.] For the Petitioner
Mr. Ritoban Sarkar, Adv.
Mr. Ashis Kumar Chowdhury, Adv.
Mr. Rajib Ghosh, Adv.

Mr. Rishav Banerjee, Adv.] For Respondent Nos.1 & 2

ORDER

1. Ld. Counsel for the petitioner present.
2. Affidavit in terms of order dated 20th March, 2024 will be filed with the Registry by the Ld. Counsel appearing for the Respondent Nos.1 & 2 during the course of week. Let the needful be done.
3. Post this matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**